This period will expire only by the 10th February, 1980 in all cases and hence it will not be possible to collect this information before that date.

(b) The details of the estimated expenditure of the Government on the elections are broadly as given below: —

Revision of Electoral Rolls: -

Rs. 11.71 crores

Conduct of Elections: - Rs.

40.49 crores.

12 Noon

STATEMENTS BY MINISTERS

(i) Correcting the reply to Unstarred Question 1413 answered on the 12th March, 1979 regarding reinstatement of the Journalists arrested during Emergency.

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY REHABILITATION (SHRI V. P. AND SATHE): in reply to part (a) of Unstarred Question No. 1413 answered on 12-3-1979, it was mentioned that in all 170 persons were arrested and detained under MISA of India Rules during the and Defence Emergency. Detailed information had been given in a statement in respect of 157 persons and information in respect of the remaining 13 persons was to be collected and laid on the Table of the Rajya Sabha. This assurance has, also been fulfilled on 13-12-1979.

The information required had to be collected from the State Governments and one of the State Governments intimated the names of six more persons who had been so detained. The names of these persons

as well as the newspapers/press they represented are given below: -

Name of journalist detained	Name of New paper/Press
Shri Acharya Pranab Brah- machari	Nutan Prithibi
Shri Sankarasan Paul	Nutan Prithibi
Shri Benoy Kumar Sarkar	Agnikshara
Shri Dhirender Nath Mondal:	Pragati Pradip
Shri Debabrata Brah- machari	Joy Jatra
Shri Nagendra Kumar Roy	Joy Jatra

DR. BHAI MAHAVIR (Madhya Pradesh): Why were they detained by the way?

SHRI V. P. SATHE: Whatever information we have got, 1 am placing before you. I am holding his brief, Sir.

Similarly on the basis of the information since received from the State Governments, further modification in the statement referred to in paragraph 1 above, may be made as under: -

Sl. No. of the Modification to be ade

22	Shri Saukharya Chandra Shah's,
	name should be deleted since he was not connected
	with any newspaper nor was he a journalist.
88 and 92	The names given respectively ? . Shri Kishan Singh Purohit
	and Shri Kishan Singh Azad refer to one and the same
143	This serial number has to be deleted since no correspon-

ed against this item was detained during the Emergency.